

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-507
IB-661/ND/2022

IN THE MATTER OF:

Bucks Marketing Pvt. Ltd.

....Applicant

Vs.

ROC

.....Respondent

SECTION

U/s 59 IBC

Order delivered on 27.09.2022

CORAM:

**SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mansij Arya Liq

For the Respondent :

ORDER

We have heard the submissions made by Liquidator who has appeared in person. The compliance affidavit in respect to order dated 09.09.2022 of this Tribunal has not yet appeared on e-portal of the Tribunal. The Liquidator is directed to follow up with the Registry so that the same may appear on e-portal of the Tribunal. Therefore, post this matter on **17.10.2022**.

- Sol -

**(RAHUL BHATNAGAR)
MEMBER (T)**

Khushboo

- Sol -

**(P.S.N. PRASAD)
MEMBER (J)**